(c) the details regarding the defence deals for which the proposal for appointing/registering the agents is under consideration of Government?

THE MINISTER OF OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) On the basis of Ministry of Finance's instructions issued on 31st January, 1989 relating to Indian Agents of foreign suppliers for all the Ministries/Departments under the Government of India, supplementary instructions were issued by the Ministry of Defence in April, 1989 and in November, 2001 to regulate authorized Indian representatives/agents of foreign suppliers. The instructions provide for the regulation of representational arrangements through a system of registration, categorical and open declaration by the foreign suppliers of the services to be rendered by their authorized representatives/agents and the remuneration payable to them by way of fees, commission or any other method. So far no authorized Indian Representative/Agent has been registered by the Ministry of Defence in terms of these instructions. Defence Procurement Procedures provide for direct dealing with Original Equipment Manufacturers (OEMs) or Authorised Vendors or Government Sponsored Export Agencies (applicable in case of countries where domestic laws do not permit direct export by OEMs).

Vacant posts in Sainik Boards

†1695. SHRI BALAVANT *ALIAS* BAL APTE: SHRI SHREEGOPAL VYAS: SHRI VINAY KATIYAR:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that a large number of posts are lying vacant in State and District Sainik Boards;
 - (b) if so, the State-wise details thereof;
- (c) whether Government have formulated any scheme to fill these posts; and
 - (d) if so, the details thereof and by when these posts are likely to be filled?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): (a) and (b) A number of posts are lying vacant in State and District Sainik Boards. The State-wise details are given in the Statement (See below).

(c) and (d) These Boards are under the administrative control of various State Governments/Union Territory Administration. The Government has requested State Governments to fill up the vacant posts in these Boards expeditiously and their response has been positive.

†Original notice of the question was received in Hindi.

Statement
Strength of officials in RSBs/ZSBs

SI. State/UT	Strength of Rajya Sainik Boards Officers Staff			_			trength of	Zila Sainik Board Staff				
No.						Of	ficer	S				
	Auth'd	Held	Vacant	Auth'd	Held	Vacant	Auth'd		Held Vacant	Auth'd	Held V	/acant
1 2	3	4	5	6	7	8	9	10	11	12	13	14
1. Andhra Pradesh	04	04	00	34	26	08	23	08	15	158	129	29
2. Arunachal Pradesh	01	01	00	04	04	00	00	00	00	00	00	00
3. Assam	03	03	00	26	17	09	10	01	09	73	69	04
4. Bihar	02	02	00	16	09	07	09	01	08	79	30	49
5. Chhattisgarh	02	02	00	12	08	04	05	05	00	38	28	10
6. Delhi	01	00	01	17	12	05	00	00	00	00	00	00
7. Goa	01	01	00	12	11	01	00	00	00	00	00	00
8. Gujarat	02	01	01	19	13	06	05	04	01	38	34	04
9. Haryana	04	03	01	41	36	05	19	04	15	406	295	111
10. Himachal Pradesh	03	02	01	30	25	035	10	09	01	95	54.	41
11. Jammu and Kashmir	02	02	00	16	16	00	10	08	02	100	99	01
12. Jharkhand	04	03	01	45	24	21	04	03	01	30	12	18
13. Karnataka	03	02	01	19	14	05	11	06	05	94	58	36
14. Kerala	06	05	01	35	23	12	15	15	00	114	101	13

15. Madhya Pradesh	04	03	01	34	33	01	28	21	07	151	140	11
16. Maharashtra	04	04	00	37	34	03	28	21	07	318	310	08
17. Manipur	01	01	00	05	03	02	02	01	01	12	01	11
18. Meghalaya	01	01	00	11	09	02	01	01	00	09	06	03
19. Mizoram	01	01	00	23	23	00	02	02	00	15	15	00
20. Nagaland	01	, 01	00	14	09	05	04	04	00	22	22	00
21. Orissa	02	01	01	10	09	01	06	05	01	44	24	20
22. Punjab	04	04	00	40	34	06	17	08	09	162	160	02
23. Rajasthan	03	03	00	25	23	02	24	20	04	122	94	28
24. Sikkim	02	01	01	16	10	06	03	03	00	07	07	00
25. Tamil Nadu	08	05	03	55	47	08	25	21	04	292	230	62
26. Tripura	02	02	00	15	14	01	00	00	00	00	00	00
27. Uttaranchal	02	02	00	09	09	00	14	14	00	131	84	47
28. Uttar Pradesh	04	03	01	44	41	03	65	17	48	558	434	124
29. West Bengal	03	01	02	24	21	03	11	08	03	123	94	29
30. Andaman & Nicobar UT		-	-	-	-	-	-	-	-	-	-	-
31. Chandigarh	00	00	00	00	00	00	01	01	00	15	08	07
32. Pondicherry UT	01	01	00	12	12	00	00	00	00	00	00	
TOTAL:	83	65	18	696	566	130	352	210	142	3186	2444	742

=32 =352

(a) Total No. of Officers & Staff authorized in all the RSBs and ZSBs. (b) Total No. of Officers & Staff existing in all the RSBs and ZSBs

(c)Net Deficiency of Officers & Staff

435+3882=4317 275+3010=3285 150+872=1032

⁽⁻⁾ Information not available1. Total No. of Rajya Sainik Boards2.Total No. of Zila Sainik Boards3.Status of employed personnel at a glance